

(a) whether Government's attention has been drawn to the news item appearing in the print media recently in respect of large scale bungling in IIT Joint Entrance Examination, 2006;

(b) whether hearing is going on in Kolkata High Court in respect of bungling in admissions in the examination conducted at IIT Kharagpur;

(c) whether Chief Information Commissioner has issued notices many a times against the Director, IIT, Kharagpur, for providing wrong information under the Right to Information Act; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Government is aware of the news item but the reference therein to large scale bungling in IIT Joint Entrance Examination, 2006 is factually incorrect.

(b) Hearing is already over in respect of WP 11434(W) 2007 in the case of Shri Sanchit Bansal and another Vs. Joint Admission Board (JAB) and others in Hon'ble High Court of Kolkata regarding exclusion of the petitioner from JEE 2006. Judgement is awaited.

(c) and (d) All directions of Central Information Commission (CIC) have been complied with by IIT Kharagpur.

Setting up of IITs

4015. SHRI S.S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to set up additional Indian Institutes of Technology (IITs);

(b) if so, the details thereof, indicating the time-frame of making new IITs ready to commence academic session, as well as the number of students contemplated to be admitted annually during initial five years of their commencement, and the minimum and maximum size of faculty proposed to be provided in each institute;

(c) the details of faculty showing the existing strength, *vis-a-vis*, sanctioned strength in each discipline in the IITs; and

(d) the steps initiated for providing full strength of faculty in each discipline in the existing as well as in new ones?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Government has decided to set up eight new Indian Institutes of Technology (IITs) in Andhra Pradesh, Bihar, Rajasthan, Orissa, Punjab, Madhya Pradesh (Indore), Himachal Pradesh and Gujarat during the XIth Five Year Plan. It is proposed to start the academic session in IIT Rajasthan, IIT Bihar and IIT Andhra Pradesh from 2008-09. Number of students proposed to be admitted annually during initial years of their commencement, and year-wise faculty strength proposed to be provided in each new IIT as per the Detailed Project Report are approximately as under:

Title	1st Year	2nd Year	3rd Year	4th Year	5th Year
Students Intake	200	300	400	600	730
Faculty strength	30	60	90	150	210

(c) Details of the existing and sanctioned faculty strength in each IIT are as under:

Sl. No.	Name of IITs	Sanctioned Strength of faculty	Existing strength of faculty
1.	IIT Kharagpur	736	508
2.	IIT Madras	560	410
3.	IIT Bombay	569	433
4.	IIT Delhi	556	396
5.	IIT Kanpur	406	332
6.	IIT Roorkee	575	365
7.	IIT Guwahati	237	224

Discipline-wise sanctioned strength is not maintained in IITs.

(d) IITs are autonomous Institutions and recruitment of faculty is done by them as per their respective Statutes. Recruitment of faculty is a continuous process and all out efforts are made by the Institutes to fill up the vacant posts. The Institutes have been employing suitable strategies to attract and retain quality faculty which include providing of good residential accommodation, good medical facilities, initial research grants, financial support for participation in national/international conferences, suitable scheme for sharing of consultancy charges, etc.

Central University in Orissa

4016. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in view of extreme backwardness of KBK region of Orissa in every sphere, including education, Government would consider establishment of a Central University during the Eleventh Five Year Plan; and

(b) if so, by when and if not, the reasons for such a decision?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Eleventh Five Year Plan, approved by the National Development Council, includes, *inter-alia*, the setting up of two Central Universities in Orissa. While one Central University, aiming at achieving world class standards, would be located in Bhubaneswar, the location of the other Central University would depend on the various sites as may be offered, free of cost, by the State Government.

Norms for establishment of IIMs

4017. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the norms for establishment of IIMs in different parts of the country; and